National Company Law Tribunal Allahabad Bench

C P NO. (CAA) 94/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: Sybly Industries Ltd & ors

SECTION OF THE COMPANIES ACT: 230/232 of the companies act of 2013

SI. NO.

Designation

Representation

Shahid Kazom, Advocate Petitioner KULDEEP SINGH RTA. O.L.

CP No. (CAA) 94/ALD/2017

Advocate, Shri Shahid Kazmi for the petitioner. Shri Kuldeep Singh, Proxy for the O.L. is present. He seeks further time to file representation / affidavit on behalf of R.D. As the petitioner counsel is expressing no objection for the same. Therefore, further time is as last chance is granted.

A copy of this order be communicated to the Central Govt. through office of the O.L, Allahabad.

The matter be listed on 10th November, 2017.

Date: 23/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Judicial)